File No.Admn-15018/1/2022-ADMN-CIC

केन्द्रीय सूचना आयोग Central Information Commission बाबा गंगनाथ मार्ग, मुनिरका / Baba Gangnath Marg, Munirka नई दिल्ली, New Delhi - 110067

New Delhi, the 26th May, 2022

OFFICE ORDER

In pursuance of Order No. 33/05/2022-EO (SM-I) dated 13.05.2022 issued by the Secretariat of the Appointments Committee of the Cabinet, DoP&T, M/o PPG&P, New Delhi, Ms. Roop Avtar Kaur, IFoS (JK:2000) has joined the Central Information Commission, New Delhi and assumed the charge of Additional Secretary, Central Information Commission in the forenoon of 25th May, 2022 for a combined tenure of seven years up to 01/04/2025 or until further orders, whichever is earlier

2. This issues with the approval of Chief Information Commissioner.

(S.K. Rabbani)

Deputy Secretary (Admn)

Copy to:

- 1. PPS to CIC/ICs.
- 2. PPS to Secretary.
- 3. Secretary M/o PPG&P, DoP&T, North Block, New Dehli-110001.
- 4. The Chief Secretary, Govt. of Jammu & Kashmir, Civil Secretariat, Jammu-180001.
- 5. Secretary, Appointments Committee of the Cabinet & Establishment Officer, M/o PPG&P, DoP&T, North Block, New Dehli-110001 w.r.t. Order No. 33/05/2022-EO (SM-I) dated 13.05.2022.
- Secretary, M/o Rural Development, Department of Rural Development, Krishi Bhavan, New Delhi - 110001- with request to send the Service Book and Last Pay Certificate of Ms. Roop Avtar Kaur, IFoS (JK: 2000)
- 7. Ms. Roop Avtar Kaur, IFoS(JK:2000), Additional Secretary, CIC
- 8. JS (Admn)/ JS (MR)/ JS (P&B)/Consultant (Registrar)
- 9. Director(Law)
- 10. The IFA (CIC), O/o the Controller of Accounts, M/o PPG&P, 3rd Floor, B Wing, Lok Nayak Bhawan, New Delhi-110003.
- 11.All Deputy Secretaries/Consultant (Dy. Registrars)/Designated officers.
- 12.NIC, CIC to upload on CIC website.

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13.Under Secretary (IR), DoP&T, North Block, New Delhi-110001.

14.PAO (CAT), CIC, Old JNU Campus, New Delhi-110067.

15.RTI Cell/CR/Dak Section/Library/DDO/Legal Cell/Record Room/Cash Section

16.Guard File/Service Book.